

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:

12-Jul-21

List of Stakeholders as on:

08-Nov-21

List of secured financial creditors

(Amount in ₹)

Details of claim received				Details of claim admitted											
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Bank of India - India	17-Aug-21	3,666,207,603.17	3,666,207,603.17	Secured	3666207603	Yes	<p>A) Principal Security</p> <p>a. 1st pari passu charge by way of hypothecation of (a)stocks b. Receivables & others current assets present and future for FBL & NFBL.</p> <p>B) Collateral Security</p> <p>1. Office at C-305, 3rd floor, Dharam Palace, 100-103, N S Patkar Marg, Mumbai-400007</p> <p>2. Office at C-405, 4th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007</p> <p>3. Office at C-505, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007</p> <p>4. Office at C-506, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007</p> <p>5. Office at C-605, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007</p> <p>6. Office at C-606, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007</p> <p>7. Office at C-407, 4th floor, Radhe Vallabh, French Bridge Corner, Opera House Mumbai</p> <p>8. Industrial Unit no 3 & 3A, Sona Udyog premises Co-op Society Ltd., Andheri East Mumbai-69</p> <p>9. Commercial office No. HW7011, 7th Floor, H-Tower, West Wing, "Bharat Diamond Bourse Complex" Plot No. C-28, G-Block, BKC, Bandra East, Mumbai-51</p> <p>10. Commercial office No. HW7012, 7th Floor, H-Tower, West Wing, "Bharat Diamond Bourse Complex" Plot No. C-28, G-Block, BKC, Bandra East, Mumbai-51</p> <p>11. Industrial Land & Building on shed No. 21, Bearing Survey No. 5/7013, 1/7014 & 5/7014 CS No. 322 of Tardeo, Bombay Central</p> <p>12. Land & Factory Building situated at Plot No. GJ-09, SEEPZ, MIDC, Andheri East</p> <p>13. Industrial Land & Building situated at Plot No. A-7, MIDC, Estate Street no. 5, Cross road, B Marol Industrial Area -400093</p> <p>14. Hypothecation of Plant and Machinery, Furniture and Fixture, Office Equipments</p>	-	12.27%	0	0	0.00	0	

2	Canara Bank	20-Aug-21	1,154,739,726.17	1,154,739,724.40	Secured	1154739724	Yes	<p>1. Primary Security: Lien on TDR with lead Bank (BOI) Rs. 3.40 Cr. Hypothecation of Plant & Machinery, Furniture & Fixture, Office Equipments etc. situated at andheri, Tardeo, and office premises at Dharam Palace (WDV as on 31.03.2014 Rs. 43.55 Crore.</p> <p>2. First Pari Passu charge on following fixed Assets of the company which are held by Consortium Lead Bank - Bank of India, Bharat Diamond Bourse, BKC, Mumbai Details as follows:</p> <p>1. EM of office at: C-305 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p> <p>2. EM of office at: C-405 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1800 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd.</p> <p>3. EM of office at: C-505 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014- Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd.</p> <p>4. EM of office at: C-506 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1160 sq. ft. Valuation dt. 10.03.2014- Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd.</p> <p>5.EM of office at: C-605 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p> <p>6. EM of office at: C-606 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1160 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p> <p>7. EM of office at: C-407 Radhe Vallabh, Opera House, Mumbai 400007. Area: 850 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p> <p>8. EM of office at: A/3 Sona Udyog Andheri East. Area: 1781 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p> <p>9. Regd. Mortgage of office Premises HW-7011 and 7012 (area 5208sq. ft.)+(3971 sq.ft.)at BDB, BKC, Andheri East, Mumbai Valuation at Rs 40000 per sq ft- Shrenuj & Co. Ltd</p> <p>10. EM of office at: Tardeo Near Diana Talkies Bombay Central Area: 24,544 Sq.ft. valuation dt. 10.03.2014-Shrenuj Gems & Jewellery</p> <p>11. A7 MIDC, Kondivita Road, Mumbai. Valuation dt. 10.03.2014-Shrenuj Dia-jewels</p>	-	3.86%	0	0	1.77	0
3	Central Bank of India	18-Aug-21	2,063,756,435.64	2,063,756,435.64	Secured	2063756436	Yes	<p>Details of Primary Security:(shared on pari passu basis in consortium with other member Banks. Our Bank share is 7.19%)</p> <p>For WC Facilities</p> <p>1st pari passu charge on the entire current assets both preset & future, of the Corporate debtor.</p> <p>1st pari passu charge on the entire fixed assets both present & Future, of the corporate debtor.</p>	-	6.91%	0	0	0	0
4	Exim Bank	18-Aug-21	1,188,243,008.99	1,188,243,008.99	Secured	1188243009	Yes	<p>FACILITY I:</p> <p>a) pari passu first charge on the entire current assets of the Corporate Debtor, both present & future, including stocks and receivables;</p> <p>b) pari passu first charge over the select fixed assets of the Corporate Debtor, both present and future, including equitable mortgage of landed properties/ hypothecation of lands & machinery and lien on deposits, as per the details below: (i) Office premises at C-305, C-405, C-505, C-506, C-605, C-606 Dharam Palace, 100103, N. S. Patkar Marg, Mumbai - 400007;</p>	-	3.98%	0	0	0	0

- (ii) Office premises at C-407, Radhe Vallabh Opera House, Mumbai - 400007;
- (iii) Factory at A/3, Sona Udyog, Andheri (East), Mumbai-400069;
- (iv) Factory at Tardeo, Mumbai - 400007 and hypothecation over movable fixed assets owned by the Corporate Debtor;
- (v) Office premises at Bharat Diamond Bourse, Bandra Kurla Complex, Bandra, Mumbai - 400051 owned by the Corporate Debtor;
- (vi) Plot No: GJ09, SEEPZ, Andheri East, Mumbai;
- (vii) A7, MIDC, Kondivita Road, Mumbai;
- (viii) TOR with Bank of India (Rs. 3.40 Crore);
- c) Personal Guarantee of Mr. Kirtilal K. Doshi, Mr. Shreyas K. Doshi, Mr. Vishal S. Doshi and Mr. Nihar Parikh;
- d) Corporate Guarantee of K K Doshi & Co backed by mortgage of property in Bharat Diamond Bourse, Bandra Kurla Complex, Bandra, Mumbai.

The aforementioned security is at par with other member banks of the consortium extending working capital facilities, subject to a minimum of above securities.

Out of the above-mentioned securities, security mentioned at Sr. No. (a), (b) and (c) are already created in favour of the consortium.

However, security mentioned at Sr. No. (d) was an additional security explored by the consortium during last renewal in FY 2013-14. However the same was not created. The following consortium documents were executed at the time of the last renewal of the working capital limits:

- a. 5th Supplemental Working Capital Consortium Agreement dated September 30, 2013;
 - b. 5th Supplemental joint Deed of Hypothecation dated September 30, 2013;
 - c. Interse Agreement dated September 30, 2013;
 - d. Indenture of Mortgage dated September 30, 2013;
 - e. Indenture of Mortgage dated December 16, 2013;
 - f. joint Deed of Guarantee dated September 30, 2013;
 - g. joint Letter of Authority dated September 30, 2013;
- Revival Letter dated September
- Facility II:

- a. Corporate Guarantee by the Corporate Debtor;
- b. Undertaking that Shrenuj DMCC/ the Corporate Debtor as Corporate Guarantor will not offer charge over their fixed assets for Shrenuj DMCC's working capital facilities, to any other bank and if so, the same shall be shared with the Financial Creditor on pari passu basis;
- c. Negative Lien on 1.26 crore equity shares of the Corporate Debtor held by the promoters, in the form and manner acceptable to the Financial Creditor;
- d. Undertaking from the Corporate Debtor for non-disposal of its stake in Shrenuj DMCC.

The following documents were executed:

- a. Deed of Guarantee dated October 11, 2011 read with the Supplemental Deed of Guarantee dated May 16, 2012. The guarantee obligations were extended by the Corporate Debtor for the renewed limit vide Letter of Confirmation dated February 2, 2013, and March 25, 2014. The First Supplemental Deed of Guarantee dated March 30, 2015 was executed for the enhanced and renewed Credit Limit;
- b. Undertaking dated March 31, 2015 to provide Cash Margin;
- c. Undertaking dated March 31, 2015 on Negative Lien on shares;
- d. Undertaking for non-disposal of fixed assets held by the Corporate Debtor dated March 31, 2015

Undertaking dated March 31, 2015 regarding non-disposal of shareholding by the Corporate Debtor in Shrenuj DMCC.

5	ICICI Bank - US/ India	31-Aug-21	1,974,235,609.18	1,974,235,609.18	Secured	1974235609	Invent ory and other current assets - Yes Other assets - No	<p>1. First and exclusive charge of residential flat viz. Flat no. 161, 16th Floor, Apsara cooperative Housing Society, NCPC, Nariman Point, Mumbai Owned by Mr. Shreyas Doshi(the said security has already been enforce under SARFAESI and sale proceeds appropriate by ICICI Bank in March 2020).</p> <p>2. Residual charge by way of hypothecation of the Corporate Debtor's entire stocks of raw materials, semi-finished and finished goods, consumable stores and spares and such other movables including book debts, bills whether documentary or clean, outstanding monies, receivables, both present and future.</p> <p>3. Pledge of 39,000,000.00 shares of Shrenuj and Company Limited. Value- NIL (Vide its notice dated March 03, 2017 the BSE stipulated that in view of continued non- compliance of regulations, the trading of the company's shares was restricted to Trade for Trade basis only on the first trading day of every week for six months. However, due to continued non-compliance with SEBI regulations on expiry of six months, the trading has been fully suspended with effect from October 17, 2017)</p> <p>4. First and exclusive charge on Debt Service Reserve Account. Value- Rs. 37.96 million The same was created by executing a Deed of Hypothecation dated February 08, 2013</p> <p>5. Personal Guarantees of Mr. Shreyas Doshi and Mr. Vishal Doshi.</p> <p>6. Corporate Guarantee of Shrenuj Investments and Finance Private Limited.*</p> <p>7. Personal Guarantee of Mr. Kirtilal Doshi, Mrs. Geeta Shreyas Doshi and Mrs. Suman Kirtilal Doshi.*</p> <p>*These guarantees have been given to secure the shares pledge to ICICI Bank.</p>	-	6.61%	0	0	0	0
6	IDBI Bank	21-Aug-21	1,080,139,608.98	1,080,139,608.98	Secured	1080139609	Yes	<p>1. First pari passu charge by way of hypothecation on current assets.</p> <p>2. First pari passu charge on all fixed assets, detailed description is given at below:</p> <p>Primary: First pari-passu charge on entire current assets of the company, present & future, in line with other consortium bankers.</p> <p>Collateral:</p> <p>i. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 305, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai 400007.</p> <p>ii. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 405, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai – 400007.</p> <p>iii. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 505, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai – 400007.</p> <p>iv. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 506, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai – 400007.</p> <p>v. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 605, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai – 400007.</p> <p>vi. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office No. C – 606, Dharam Palace, 100 – 103, 117 N. S. Patkar Marg, Mumbai – 400007.</p> <p>vii. 1st pari-passu charge on plant and machineries at Office Premises and fixed assets located at Office premises No.407, Radhe Vallabh, French Bridge Corner, Opera House, Mumbai – 400 004.</p>	-	3.62%	0	0	0	0

							<p>viii. 1st pari-passu charge on Factory at A/3, Sona Udyog, Andheri (E), Mumbai</p> <p>ix. 1st pari-passu charge on Office No. HW 7011 and HW 7012, Bharat Diamond House, BKC, Bandra (E), Mumbai – 400051.</p> <p>x. 1st pari-passu charge on plant and machineries of the company.</p> <p>xi. 1st pari-passu charge on factory premise at Tardeo, Bombay Central, Mumbai.</p> <p>xii. 1st pari-passu charge on Plot No. GJ 09, SEEPZ, Andheri (E), Mumbai.</p> <p>xiii. 1st pari-passu charge on property located at A7, MIDC, Kondivita Road, Mumbai.</p> <p>Personal Guarantee :</p> <p>i. by Shri Shreyas Doshi (NW of Rs.28 crore as on 31.03.2013)</p> <p>ii. by Shri Nihar Parikh (NW of Rs.9 crore as on 31.03.2013)</p> <p>iii. by Shri Kirtilal Doshi (NW of Rs.12 crore as on 31.03.2013)</p> <p>iv. by Shri Vishal Doshi (NW of Rs.10 crore as on 31.03.2013)</p>										
7	Indian Bank	20-Aug-21	1,492,742,428.11	1,492,742,428.11	Secured	1492742428	Yes	<p>A. Primary For Cash Credit (Jewelry Div) Joint hypothecation charge on the entire stocks, book-debts and other current assets of the company both present and future, ranking pari-passu with the other member banks. For Packing Credit/PCFC (For Diamond Div) a) Joint hypothecation charge over the company's stock raw material, work in process, finished goods and receivables pertaining to exports b) Cover under ECIB (WT-PC) of ECGC Ltd</p> <p>B. Collateral: 1. Office at: C-305, 3rd floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 2. Office at: C-405, 4th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1800 sqft.- Shrenuj 3. Office at: C-505, 5th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 4. Office at: C-506, 5th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1160 sqft.- Shrenuj 5. Office at: C-605, 6th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 6. Office at: C-606, 6th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1160 sqft.- Shrenuj 7. Office at: C-407, 4th floor, Radhe Vallabh, Opera House, Mumbai-07, Area: 850 sqft.- Shrenuj 8. Factory at: A/3, Sona Udyog, Andheri (East), Mumbai-400069, Area:1781 sqft.- Shrenuj 9. Factory at: Tardeo, Near Diana Talkies, Bombay Central, Area:24544 sqft.- Shrenuj 10. Plot No. GJ09, SEEPZ, Andheri East, Mumbai- Shrenuj 11. A7, MIDC, Kondivita Road, Mumbai- Shrenuj 12. Office No. HW-7011 (Area: 5208 sqft) and HW-7012 (Area:3971 Sqft.) at Bharat Diamond Bourse Complex, BKC, Bandra (E), Mumbai 400051.- Shrenuj 13. Plant & Machinery, Office equipment, Furniture & Fixture etc.- Shrenuj</p> <p>Personal Guarantees: Mr Kirtilal K Doshi, Mr Shreyas K Doshi, Mr. Nihar N Parikh, Mr Vishal Doshi, M/s K.K. Doshi & Co.</p>	-	5.00%	0	0	0	0	0		

8	JM Financial Asset Reconstruction Company Limited - ICICI Bank Trust	20- Aug- 21	4,304,382,332.00	4,304,382,332.00	Secured	4304382332	Yes	<p>1. First Pari passu charge over Factory Premises at A/3, Sona Udyog Premises Cooperative Society Limited, Parsi Panchayat Road, Andheri (East), Mumbai-400069: All that premises being industrial Unit bearing Unit no. 3 and 3A admeasuring 1781.0 square feet on the Ground floor of Building No. A of Sona Udyog Premises Co-op Society Limited at Parsi Panchayat Road, Andheri (East), Mumbai-400069 on the lands bearing Survey No. 16, Hissa No. 2, Survey No.17, Hissa No. 5, Survey No. 50, Hissa No. 3-A, Survey No. 51 (pt), Survey No.52, Hissa No. 1-A and Survey No. 50, Hissa No. 3-A, Survey No. 51(pt), Survey No. 52 Hissa No. 1-A at Village Mogra, Taluka Andheri, District Mumbai Suburban and bounded as follows: On North: by Private Property Building, On South: by Private Property Building, On East: by Road, On West: by Internal Road Together with all conveniences and facilities, amenities and rights in or upon or pertaining to or concerned to the said premises, both present and future.</p> <p>2. First Pari passu charge over Office Premises No.C-305, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007: All the premises bearing Unit no. C-305, admeasuring 1480 sqft. built up area situated on the 3rd floor of the building known as "Dharam Palace", C wing of Dharam Palace cooperative Housing society limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and new survey No. 7983 and 7984 situated at N.S. Patkar Marg, Mumbai-400007, within the Registration Distinct and Sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.</p> <p>3. First Pari passu charge over Office Premises No.407, Radhe Vallabh, French Bridge Corner, Opera House, Mumbai-400004: All that Office Premises bearing Unit No. 407 admeasuring 850sqft. on the 4th floor of the building known as 'Radhe Vallabh' earlier known as 'New Modi Chambers' on the lands bearing Cadastral Survey No. 1632 (part) in survey sheet no. 185 of Girgaum Division situated at French Bridge Corner Opera House, Mumbai-400004 within the Registration District and Sub-District of Mumbai along with interest in 5 fully paid up shares of Rs. 50/- each embodied in the share certificate nos. 236 to 240 bearing distinctive Nos.236 to 240 (both inclusive) of the Radhe Vallabh Cooperative Housing Society Limited, with its registered office at French Bridge Corner, Opera House, Mumbai-400004 and incidental to that right to use and occupy the said office premises together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.</p> <p>4. First Pari passu charge over Office Premises No.C-605, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007: All that Office Premises bearing Unit No. C-605 admeasuring 1480 sqft. build up area situated on the 6th floor and covered parking No. 605 situated in the basement of the building known as Dharam Palace of Dharam Palace Co-op Housing Society Limited, consisting of still and 6 upper floors and which building Dharam Palace is constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.</p>	-	14.41%	0	0	0	0
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5. First Pari passu charge over Office Premises No.C-506, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:

All that Office Premises bearing Unit No. C-506 admeasuring 1160 sqft. build up area situated on the 5th floor of building Dharam Palace of Dharam Palace Co-op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.

6. First Pari passu charge over Office Premises No.C-606, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:

All that Office Premises bearing Unit No. C-606 admeasuring 1160 sqft. build up area situated on the 5th floor of building Dharam Palace of Dharam Palace Co-op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.

7. First Pari passu charge over Office Premises No.C-405, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:

All that Office Premises bearing Unit No. C-405 admeasuring 1800 sqft. build up area situated on the 4th floor of building Dharam Palace C wing of Dharam Palace Co-op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.

8. 6. First Pari passu charge over Office Premises No.C-505, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:

All that Office Premises bearing Unit No. C-505 admeasuring 1480 sqft. build up area situated on the 5th floor together with one car parking space no. 505 in the basement of the building Dharam Palace of Dharam Palace Co-op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.

9. First pari passu charge over land and building on the south of Bellasis Road, North of Falkland Road and on East of BCCI Railway lines (Now Western Railways) at Tardeo in Greater Mumbai

All that piece and parcel of freehold land with building /structures lying and being on the south of Bellasis Road, North of Falkland Road and on East of BCCI Railway lines (Now Western Railways) at Tardeo in Greater Mumbai in the Registration Sub-District and District of Mumbai City containing by admeasuring 3088 sq. yards equivalent to 2582.37 sq. meters forming part of a larger part of plot

of land admeasuring 13857 sq. yards equivalent to 11586.20 sq. meters bearing New Survey nos. 5/7013,1/7014 and 5/7014 and Cadastral Survey no.322 of Tardeo Division within the limits of Municipal Corporation of Greater Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.

10. First pari passu charge over Land along with factory building premises named 'Shrenuj' on plot No. GJ-09 at Seepz+SEZ Andheri (E) mumbai-400096

The Company had purchased a plot no GJ-09 at Seepz+admeasuring 875.50 sq.mtrs on lease basis. The factory building is located in well-developed industrial area and SEEPZ++has provided all infrastructure facilities to the industrial Estate.

11. First pari passu charge over unit no. HW 7011 on the 7th floor of H building at 'Bharat Diamond Bourse', Bandra Kurla Complex, Mumbai-400051:

Office premises bearing No. HW-7011 admeasuring 3646 sq.ft. carpet area equivalent to 5208 sq.ft. saleable/built up area in 'H' Tower, west wing on 7th floor alongwith 4 numbers of car parking space bearing No. H-1605, H-1606, H-1607 &H-1608 in the complex, situated and lying in C.T.S. No. 4207, Village Kolkalyan, Taluka: Andheri, Registration District of Mumbai Suburban and within the limits of Municipal Corporation of Greater Mumbai.

12. First pari passu charge over land with building structure on Plot No A-7 Road No. 5 in 'Marol Industrial Area' MIDC, within the village limits of mulgaon, Tal. Andheri, Andheri (E), Mumbai-400093

All that piece or parcel of Land bearing Plot No. A-7, C.T.S. No. 158 in the Marol Industrial Area, within the village of Mulgaon, Taluka Andheri in the Registration District and Aub-District of Mumbai Suburban and Mumbai City, within the limits of Municipal Corporation of Greater Mumbai containing by admeasurement 630 sq. mtr, together with building/structures standing thereon having ground plus two upper floors admeasuring total built up area about 7500 sq.ft and bounded as follows that is to say;

On or towards the North by: Plot No.B-4 & B-5, On or towards the South by: Road, On or towards the East by : Plot No. A-8 and, On or towards the West by : Plot No. A-6

The said Piece and parcel of lease hold land totally admeasures 630 sq. mtrs of area on lease basis. The factory building constructed on the above plot is a (gr+2) storeyed RCC frame structure with one lift for goods. It was constructed in the year 1970 or so. The factory building is located in well-developed industrial area and MIDC has provided all infrastructure facilities to the industrial Estate. There is a good demand for plots in MIDC Marol because it is in mumbai and has good transport facility and availability of labor, raw material, etc. The plot has been provided with brick masonry compound wall of "9.0" height, m.s. angles with chain links and m.s. gate.

13. First pari passu charge over office Premises bearing No. HW-7012, on the 7th floor of 'H' Building at 'Bharat Diamond Bourse', Bandra Kurla Complex, Mumbai-400051

Office Premises bearing No. HW-7012 admeasuring 2780 sq.ft., carpet area equivalent to 3971 sq. ft. saleable/built up area in 'H' Tower, West Wing on 7th floor alongwith 4 numbers of car parking space bearing No. H-1601, H-1602, H-1603 & H-1604 in the complex, situated and lying in CTS No. 4207, Village Kolkalyan,

Taluka: Andheri, Registration District of Mumbai Suburban and within the limits of Municipal Corporation of Greater Mumbai.

14. The whole of the current assets of the Borrower namely, stocks of raw materials comprising of rough, cut and polished diamonds and precious stones and gems, Stocks in progress, semi-finished and finished goods viz. polished diamonds, stones and gems, stores and spares not relating to plant and machinery (consumable stores and sapres) plant and machinery, furniture and fixture electrical installation bills receivable and book debts and all other moveable including laser machinery and other plant and machinery, both present and future whether now lying loose or in case or which are now lying or stored in or about or small hereafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about of the Borrower's factories premises and godowns situated at Mumbai in the State of Maharashtra or wherever else the same may be or be held by any party to order or disposition of the Borrower or in the course of transit or on high seas or on order of delivery, howsoever and wheresover in the position of the Borrower and either by way of substitution or addition.

15. Personal guarantee of the following individuals:

1. Shri. Kirtilal K Doshi, S/o Shri. Kalidas Doshi, aged 93, D.O.B. 12.10.1922, residing at 161, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

2. Shri. Shreyas K Doshi, S/o Shri. Kirtilal K Doshi, aged 65, D.O.B. 17.11.1950, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

3. Shri. Nihar N. Parikh S/o Shri. Nitin Parikh, aged 46, D.O.B. 28.06.1967, residing at flat no. D-33, Tanhee Heights, Petit Hall, 66, Nepeansea Road, Mumbai-400006 and

4. Shri. Vishal S Doshi, S/o Shri. Shreyas K Doshi, aged 37, D.O.B. 18.01.1979, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

9	JM Financial Asset Reconstruction Company Limited - Karnataka Bank Trust	20- Aug- 21	1,436,905,106.00	1,436,905,105.00	Secured	1436905105	Yes	<p>1. All that part and parcel of premises bearing unit no. C-305, admeasuring 1480 sq.ft. Built up area situated on the 3rd floor of the building known as Dharam Palac, C wing of Dharam Palace Co-operative Housing Society Ltd, Consisting of slit and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at NS Patkar Marg, Mumbai-400007, within the Registration District and Sub-District of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar(Hughes Road), East: Goregaonkar Marg, West: Prerna Building</p> <p>2. All that Part and Parcel of Industrial Unit bearing nos. 3 and 3A, admeasuring 1781.0 square feet on the Ground floor of Building No. A of Sona Udyog Premises Co-operative Society limited at Parsi Panchayat Road, Andheri (East), Mumbai-400069 on the land bearing Survey No.16 Hissa No. 2, Survey No.17 Hissa No. 5, Survey No. 50 Hissa No. 3-A, Survey No.51 (pt), Survey no. 52 Hissa No.1-A and Survey No. 50, Hissa No. 3-A, Survay No. 51(pt) Survey No. 1-A at Village Mogr, Taluka Andheri, District Mumbai Suburban. Boundaries: North: By Private property Building, South: by Private Property Building, East: by Road, West: by internal Road</p> <p>3. All that Part and parcel of premises bearing unit no. 405, admeasuring 1480 square feet built up area situated on the 4th floor of building known as "Dharam Palace" C- wing of Dharam Palace Co-op Housing Society Ltd, consisting of Stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>4. All that Part and Parcel of Premises bearing unit No. 505 admeasuring 1480 Sq. ft. Built up area situated on the 5th floor and covering parking no. 505 situated in the basement of building known as Dharam Palace of Dharam Palace co-op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>5. All that Part and Parcel of Premises bearing unit No. 506 admeasuring 1160 Sq. ft. Built up area situated on the 5th floor of building known as "Dharam Palace" C- Wing of Dharam Palace co-op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>6. All that Part and Parcel of Premises bearing unit No. 605 admeasuring 1480 Sq. ft. Built up area situated on the 6th floor and</p>	-	4.81%	0	0	1	0
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covering parking no.605 situated in the basement of building known as "Dharam Palace" C- Wing of Dharam Palace co-op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai

Boundaries:

North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building

7. All that Part and Parcel of Premises bearing unit No. 606 admeasuring 1160 Sq. ft. Built up area situated on the 6th floor of building known as "Dharam Palace" C- Wing of Dharam Palace co-op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai

Boundaries:

North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building

8. All the part and parcel of premises bearing unit no. 407 admeasuring 850 sq.ft on the 4th floor of the building known as Radhe Vallabh earlier known as 'New Modi Chambers' on the land bearing cadastral Survey No. 1632(part) in the Survey no. 185 of Girgaum Division Situated at French Bridge Corner House Mumbai- 400004 within the Registration District and Sub-District of Mumbai

Boundaries:

North: HTD Building, South: Mathew Road, East: Kennedy Bridge, West: Rangnekar Road

9. All that Part and Parcel of freehold land and building /structure lying and being on the south of Bellasis Road, North of Falkland Road and on East of BBCI railway Lines(now western Railway) at Tardeo in Greater Mumbai in the Registration Sub-District and District of Mumbai City Containing by admeasuring 3088 Sq. yards equivalent to 2582.37 sq. sq. meters bearing forming part of a larger part of plot of land measuring 13857 Sq. yards equivalent to 11586.20 sq. meters bearing New Survey nos. 5/7013, 1/7014 and 5/7014 and cadastral Survey no. 322 of Tardeo Division Within the limits of Municipal Corporation of Greater Mumbai

Boundaries:

North: Greater Eastern Royale Building, South: Other Building, East: Road & Railway Cement Chawl, West: Navyojna Sadan CHSL

10. All that Part and Parcel of plot bearing No. A-7 MIDC Estate, Street No. 5, Cross Road, 'B' Marol Industrial area, Village-Mulgaon, Taluka-Andheri (east) in the Registration District and Sub-District of Mumbai Suburban and Mumbai City, within the limits of Municipal Corporation of Greater Mumbai Containing by admeasuring 630 sq. mtrs., together with building /structure standing thereon having ground plus two upper floors admeasuring total built up area about 7500 sq. ft. and bounded as follows that is to say;

Boundaries:

North: Plot No.B-4 & B-5, South: Road, East: Plot No. A-8, West: Plot No. A-6

11. Office Premises bearing no. HW-7011 admeasuring 3646 sq.ft. carpet area equivalent to 5208 sq.ft. saleable/built up area in 'H' Tower West Wing on 7th floor alongwith 4 numbers of car parking space bearing No. H-1605, H-1607 & H-1608 in the complex known as

"Bharat Diamond Bourse Complex" constructed on all that place and parcel of land bearing Plot No. C-28 at 'G' Block, Bandra Kurla Complex, situated and lying in C.T.S. No. 4207, Village: Kolekalyan, Taluka: Andheri, Registration District of Mumbai Suburban and within the limits of Municipal Corporation of Greater Mumbai.

Boundaries:

North: BKC Road, South: Under Construction Building, East: Vibgyor Tower, West: NABARD Head Quarters

12. Office Premises bearing no. HW-7012 admeasuring 2780 sq.ft. carpet area equivalent to 3971 sq.ft. saleable/built up area in 'H' Tower West Wing on 7th floor alongwith 4 numbers of car parking space bearing No. H-1601 ,H-1602, H-1603 & H-1604 in the complex known as "Bharat Diamond Bourse Complex" constructed on all that place and parcel of land bearing Plot No. C-28 at 'G' Block, Bandra Kurla Complex, situated and lying in C.T.S. No. 4207, Village: Kolekalyan, Taluka: Andheri, Registration District of Mumbai Suburban and within the limits of Municipal Corporation of Greater Mumbai.

Boundaries:

North: BKC Road, South: Under Construction Building, East: Vibgyor Tower, West: NABARD Head Quarters

13. All that Part and Parcel of Land along with factory building premises named Shrenuj on plot no. GJ-09 in Seepz++ Sez, Andheri (E) Mumbai-400096 admeasuring 875.50 sq.mtrs on Lease basis.

Boundaries:

North: KGK Creations Company, South: Indigo Jewellery, East: Neysa Jewellery, West: Internal Road

14. The whole of current asset of the Borrower namely, Stock of raw material comprising of rough cut and polished diamonds and precious stones and gems, Stocks in process, semi-finished goods viz. Polished diamonds stones and gems, stores and spares not relating to plant and machinery (consumable stores and spares) plant and machinery furniture and fixtures, electrical installations, bills receivable and book debts and all movable including laser machinery and other plant and machinery, both present and future whether now lying loose or in cases or which are now lying or stored in or about shall hereinafter from time to time during the continuance of the security of these presents be brought into or be stored or be in or about of the borrower's factories, premises and godowns situated at mumbai in the state of Maharashtra or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in course of transit or in high seas or in order of delivery, howsoever and wheresoever in the possession of the Borrower.

15. Personal guarantee of the following individuals:

1. Shri. Kirtilal K Doshi, S/o Shri. Kalidas Doshi, aged 93, D.O.B. 12.10.1922, residing at 161, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

2. Shri. Shreyas K Doshi, S/o Shri. Kirtilal K Doshi, aged 65, D.O.B. 17.11.1950, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

3. Shri. Nihar N. Parikh S/o Shri. Nitin Parikh, aged 46, D.O.B. 28.06.1967, residing at flat no. D-33, Tanhee Heights, Petit Hall, 66, Nepeansea Road, Mumbai-400006 and

4. Shri. Vishal S Doshi, S/o Shri. Shreyas K Doshi, aged 37, D.O.B. 18.01.1979, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.

10	Union Bank of India	18-Aug-21	4,362,609,874.31	4,360,340,856.36	Secured	4360340856	No	<p>A. Primary Security: Export Facility-Paripassu first charge on stock and book debts-Shrenuj & Co. Ltd.</p> <p>B. Collateral Security: 1. Office at C-305, 3rd floor, Dharam Palace, 100-103, N S Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 2. Office at C-405, 4th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1800 sq.ft. 3. Office at C-505, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 4. Office at C-506, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1160 sq.ft. 5. Office at C-605, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 6. Office at C-606, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1160 sq.ft. 7. Office at C-407, 4th floor, Radhe Vallabh, French Bridge Corner, Opera House Mumbai, Area-850 sq.ft. 8. Factory at A/3, Sona Udyog, Andheri East Mumbai, Area-1781 sq.ft. 9. Office No. HW-7011 (Area: 5208 sqft) and HW-7012 (Area:3971 Sqft.) at Bharat Diamond Bourse Complex, BKC, Bandra (E), Mumbai. 10. Plant & Machinery, Office equipment, Furniture & Fixture etc. 11. Factory at: Tardeo, Near Diana Talkies, Bombay Central, Area:24544 sqft. 12. Plot No. GJ09, SEEPZ, Andheri East, Mumbai 13. A7, MIDC, Kondivita Road, Mumbai</p>	-	14.59%	0	0	2269017.95	0
11	Standard Chartered Bank	26-Oct-21	510,742,409.28	510,742,409.28	Secured	0	Yes	<p>Our facilities to Shrenuj and Company Limited are secured by the following</p> <p>1. Pari passu first charge on factory /office premise as per working capital consortium arrangement. 2. Pari passu charge on current assets of company as per working capital consortium arrangement. 3. Personal guarantee of Shreyas K Doshi, Kirtilal K Doshi, Vishal S Doshi and Nihar N Parikh sa per consortium arrangement.</p>	-	1.71%	0	0	0	
12	Bank of Baroda-Domestic Branch	8-Nov-21	2,082,545,727.25	2,082,545,727.25	Secured	0	Yes	<p>Primary: PCL (H) /PCFC: First pari passu charge by way of hypothecation of stock in trade of rough, semi-finished cut of & polished diamond, gold, platinum & diamond jewelry meant for export, lying/stored in the company's premises /works as also in the premises of processors & also receivables to be shared with consortium as per invoice/FOB value whichever is lower with cover under individual FCIB Pre shipment credits.- Margin 25% on inventory. FDBP/FUDBP/BDFC/BPFC (LC/O): Export documentary DP/DA Bills of usance period not exceeding 180 days covering shipment of Cut & Polished Diamond and studded jewelry drawn strictly as per terms of LC or Confirmed orders. Facility shall be covered under individual FCIB-Post Shipment Credits - Margin 10%. ILC/FLC (DP/DA 90 days)/BG: 10% cash margin, documents of title to goods in case of LC on DP Basis and Documents of Title to Goods and Hypothecation charge over the goods in case of LC on DA basis; Counter Indemnity of the Company for BG; AND Continuing charge on the assets charged to the fund based working capital limits.- Margin 10, Cash Margin Collateral Security: First pari-passu charge on below mentioned properties with other consortium members.</p>	-	6.97%	0		0	

1. Mortgage of Unit no. 3 & 3A, Ground floor, Building no. A, "Sona Udyog Premises" Co-op. Soc. Ltd., Parsi Panchayat Road, Andheri(E), Mumbai 400069
 2. Mortgage of Unit NO. 305, 3rd floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 3. Mortgage of Office No. 407, 4th floor, "New Modi Chambers", Radhe Vallabh Co OP Hsg. Soc. Ltd french Bridge Corner, Opera House, Mumbai-400004
 4. Mortgage of Unit NO. 605, 6th floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 5. Mortgage of Unit NO. 506, 5th floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 6. Mortgage of Unit NO. 606, 6th floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 7. Mortgage of Unit NO. 405, 4th floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 8. Mortgage of Unit NO. 505, 5th floor, Wing C, " Dharam Palace", Co-op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-400007
 9. Mortgage of Shed no. 21 bearing Survey No. 5/7013, 1/7014 & 5/7014, CS No. 322, of Tardeo Division, Patthe Bhauroa Marg, Mumbai
 10. Mortgage of Plot No. GJ-09, Seepz, Santacruz Electronics Export Processing Zone, Marol Industrial Area, MIDC, Village, Vyaravali, Parjapur, Taluka-Andheri, Mumbai
 11. Mortgage of Commercial office No. HW-7011, 7th floor, H-Tower, West wing," Bharat Diamonds Bourse Complex", Plot no. C-28, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
 12. Mortgage of plot bearing No. A-7, MIDC Estate Street No. 5, Cross Road, 'B', Marol Industrial Area, Village- Mutgaon, Taluka-Andheri (E), Mumbai
 13. Mortgage of Commercial office No. HW-7012, 7th floor, H-Tower, West wing," Bharat Diamonds Bourse Complex", Plot no. C-28, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
 14. Mortgage of Factory at: Near Diana Talkies, Tardeo, Mumbai Central.
 15. Mortgage of Plot No. GJ09, SEEPZ.
 16. Mortgage of Property A7, MIDC, Kondivita Road, Mumbai
 17. Hypothecation: Seepz-Plant & Machinery, Furniture & Fixtures, Office Equipment's.
Tardeo- Plant & Machinery, Furniture & Fixtures, Office Equipment's.
Mahalaxmi-Plant & Machinery, Furniture & Fixtures, Office Equipment's.
Office Premises at Dharam Palace.
- Personal Guarantee:
1. Mr. Shreyas Kirtilal Doshi,
 2. Mr. Vishal Shreyas Doshi
 3. Mr. Nihar Nitin Parikh
 4. Mr. Kirtilal K Doshi

13	Punjab National Bank	3,119,450,680.31	3,119,450,680.31	Secured	14.73 (Valuation as on 25.11.2019)	Yes	Primary: Stock of Gold Jewellery as per the valuation taken in the CIRP Collateral: Immovable properties: As per the latest valuation report submitted in the CIRP. All the securities are charged in the favour of consortium led by Bank of India on pari-passu basis.	-	10.44%	0	0	0		
14	State Bank of India	1,442,428,676.18	1,442,428,676.18	Secured		Yes	Collateral details: Mortgage charge on pari-passu basis with other consortium lenders for working capital over: 1. Registered mortgage of factory at A/3, Sona Udyog, Andheri (E), Mumbai. Area: 1781 sq. ft. owned by Shrenuj & Co. Ltd. 2. Registered mortgage of office premises at C-305, Dharam Palace, 100-103, N.S.Patkar Marg, Mumbai-07. Area:1480 sq. ft. owned by Shrenuj & Co. Ltd. 3. Registered mortgage of office premises at C-405, Dharam Palace, 100-103, N.S.Patkar Marg, Mumbai-07. Area:1800 sq. ft. owned by Shrenuj & Co. Ltd 4. Registered mortgage of office premises at C-605, Dharam Palace, 100-103, N. S Patkar Marg, Mumbai-07 Area:1480 sq. ft. owned by Shrenuj & Co. Ltd 5. Registered mortgage of office premises at C-606, Dharam Palace, 100-103, N.S.Patkar Marg, Mumbai-07 Area:1160 sq. ft. owned by Shrenuj & Co. Ltd 6. Registered mortgage of office premises at 407, Radhe Vallabh, Opera House, Mumbai-04 Area:850 sq. ft. owned by Shrenuj & Co. Ltd 7. Registered mortgage of office premises at C-505, Dharam Palace, 100-103, N.S.Patkar Marg, Mumbai-07 Area:1480 sq. ft. owned by Shrenuj & Co. Ltd. Earlier by Shrenuj Diamond Pvt. Ltd 8. Registered mortgage of office premises at C-506, Dharam Palace, 100-103, N.S.Patkar Marg, Mumbai-07 owned by Shrenuj & Co. Ltd. Earlier by Shrenuj Diamond Pvt. Ltd 9. Registered Mortgage of factory at: Tardeo, Near Diana Talkies Bombay Central Area: 24544 sq.ft. owned by Shrenuj & Co. Ltd 10. Regd. Mortgage of Office premises at BDB. (Office No. HW-7011 area 5208 sq. ft.)+ (Office No. HW-7012 area 3971 sq. ft.) at Bharat Diamond Bourse, BKC, Bandra (E), Mumbai owned by Shrenuj & Co. Ltd 11. Plot No. GJ09, SEEPZ owned by Shrenuj & Co. Ltd 12. A7 MIDC, Kondivita Road, Mumbai owned by Shrenuj & Co. Ltd. 13. Hypothecation of Plant and machineries, Furniture and Fixtures, Office Equipments, etc. at Andheri, Tardeo, and Office premises at Dharam Palace (Regd.Office) Guarantees of : - Shri. Kirtilal K.Doshi, Shri. Shreyas K.Doshi, Shri. Nihar N. Parikh, Shri. Vishal S.Doshi, M/s K. K. Doshi & Co. (To the extent of value of proposed security)	-	4.83%	0	0	0	0	
Total		29,879,129,226	29,876,860,205	-	22,721,692,712			-	100%	-	-	2,269,021	-	-